

auction under the supervision of the staff of the committee and the bids are not only noted by the farmers but also by the staff of the Committee. On the basis of these bids and the arrivals recorded at the entrance gate, a daily bulletin of rates and arrivals is issued by the Committee. Besides this, the farmers have been given a separate platform to sell their produce directly to the consumers or sub-wholesellers eliminating the normal trade channels. This facility is provided free of charge to the farmers by the Committee.

Revision of support price of agricultural products

2770. SHRI SWAMI DINESH CHANDRA;
SHRI MURLIDHAR CHANDRAKANT BHANDARE;
SHRI N. K. P. SALVE:

Will the Minister of AGRICULTURE be pleased to state:

(a) how the support prices of different agricultural products, including the commercial crops compare with the present international prices of the corresponding products; and

(b) whether Government propose to revise and raise the support prices in respect of commodities which fall short of the international prices, if so, what steps have been taken in that direction?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) and (b) The support prices for different agricultural products fixed by the Government of India are not comparable with the prices of corresponding products in international markets because of disparities in the level of productivity, input cost structure, varietal and grading differences, market mechanism, etc.

The minimum prices fixed for agricultural products in India are in the nature of a long-term guarantee in-

tended to enable the growers to pursue their productive efforts with the assurance that in the event of a glut in the market, the market prices of their produce will not be allowed to fall below the prescribed minimum level. The actual prices received by the farmers for their produce are generally higher than the minimum support prices fixed by the Government. The international prices are determined by global demand and supply factors. There is no proposal to change support prices in India to international level.

Purchase of Sugar by Civil Supplies Corporation of Delhi

2771. SHRI DINESH GOSWAMI;
SHRI RAMCHANDRA BHARADWAJ:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Civil Supplies Corporation of Delhi has purchased a large quantity of sugar from Madras;

(b) if so, what are the details thereof;

(c) what are the reasons for purchasing sugar from Madras when it was available in neighbouring States at much cheaper rates;

(d) what is the amount of loss suffered by the Delhi Administration on this account; and

(e) what are the names of the persons responsible for this decision and what action has been taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) to (c) The Delhi State Civil Supplies Corporation purchased 715.6 MTs of sugar from the Tamil Nadu Cooperative Sugar Mills, through the Tamil Nadu Civil Supplies Corporation. This was done after 2136.90 MTs had been purchased from the cooperative sugar mills in Uttar Pradesh through the Uttar Pradesh Coopera-

tive Sugar Factories Federation and possibilities of obtaining more sugar from Uttar Pradesh had been exhausted and the prices prevailing in Bombay had been taken into consideration.

(d) No loss has been suffered by the Delhi Administration on this account as this sugar has not yet been released for sale.

(e) Question does not arise.

**Navketan Group Housing Society,
New Delhi**

2772. SHRI HARKISHAN SINGH SURJEET: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government's attention has been drawn to the irregularities, misappropriation of funds, corruption, by the Managing Committee of the Navketan Group Housing Society, New Delhi;

(b) if so, what are the details in this regard; and

(c) what action has been taken by Government in this behalf?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) Yes, Sir.

(b) The complaints pertain to procedural and financial irregularities.

(c) After an inspection of the Society, the Registrar Cooperative Societies, Delhi, ordered an enquiry under Section 55 of the Delhi Cooperative Societies Act, 1972. The Navketan Cooperative Group Housing Society has however, obtained a stay from Delhi High Court against this order.

**Construction of memorial at Shanti
Vana**

2773. SHRI SURENDRA MOHAN:

DR. N. M. S. SIDDHU:

Will the Minister of WORKS AND HOUSING be pleased to refer to the

reply to Unstarred Question 853 given in the Rajya Sabha on the 26th August, 1981 and state:

(a) the regulation under which the cremation of a private individual and the construction of a Samadhi, temporary or permanent, can be permitted by the Government;

(b) what is the ownership of the land and whether the land comprised therein has been sold leased or licensed to the private party, which constructed it; and

(c) what is the total cost of the construction by the CPWD including departmental charges, the name of the sanctioning authority, the date of sanction and the head and sub-head of the budget under which the expenditure was incurred?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) The Government can permit any use, which is not unlawful, of the land owned by it, if it considers it to be so proper or necessary on the facts of the case.

(b) Ownership of the land vests with the Government of India.

(c) The total cost of the construction by CPWD is Rs. 1.97 lakhs, inclusive of departmental charges. The expenditure sanction was issued by the Ministry of Works and Housing on 3-9-1981, debitable to the Head "459 Public Works—Non-Plan. SH; Development of Shantivana."

**Construction of District Centre oppo-
site Wazirpur Depot, Delhi**

2774. SHRI DINESH GOSWAMI:

SHRI RAMCHANDRA
BHARADWAJ:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that an area of 75 acres has been earmarked for a district centre on the ring road opposite Wazirpur Depot, Delhi;